

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 101 of 2012**

**Dated : 24<sup>th</sup> February, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**Punjab Bio-Mass Pvt. Ltd. ... Appellant(s)  
Versus  
Punjab State Electricity Regulatory  
Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. G. Umapathy

Counsel for the Respondent(s) : Mr. Buddy A Ranganadhan for R-1  
Mr. Anand K. Ganesan for PSPCL

**ORDER**

We have heard the learned counsel for the Appellant for some time.

Post the matter for further hearing on **6<sup>th</sup> March, 2014.**

**(Justice Surendra Kumar)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**